

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3660
ANSWERED ON:19.08.2003
APPOINTMENT ON COMPASSIONATE GROUND
BISHNU PADA RAY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of applications seeking appointment on compassionate ground by the dependent members of the Government servant who died in harness are pending with different departments under the A&N Administration as on date;
- (b) the sanctioned strength of Group `C` & `D` posts in the A&N Administration against which direct recruitment are made;
- (c) whether any roster is maintained by the departments under the A&N Administration to watch/monitor appointments on compassionate ground; and
- (d) if so, the details thereof and the time by which applications on compassionate ground are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a): There were 308 such applications pending with the Andaman & Nicobar Administration as on the 14th August, 2003.
- (b): The sanctioned strength of Group `C` and `D` posts under Andaman and Nicobar Administration is indicated as under:
 - (i) Group C : 6508
 - (ii) Group D : 10132

(c)&(d): There is no requirement to maintain a separate roster in respect of appointment made on compassionate grounds. In fact, it has been laid down under the standing instructions that the person selected for appointment on compassionate grounds should be adjusted in the recruitment roster against the appropriate category (viz SC/ST/OBC/General) depending on the category to which he belongs. These instructions are duly followed by Andaman & Nicobar Administration. However, in order to expedite the disposal of applications received for appointment on compassionate grounds, the Andaman & Nicobar Administration have centralized the scrutiny of all such applications. The Administration have also constituted a Screening Committee to expedite consideration and disposal of such applications. There is, however, no guarantee that all the pending applications would be accepted as such acceptance depends upon the availability of suitable vacancies and the applicants fulfilling the criteria laid down for appointment on compassionate grounds.